

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 193 of 2014

Dated : 4th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s Him Urja Pvt. Ltd Versus Uttarakhand Electricity Regulatory Commission & Ors.Appellant(s) ..Respondent (s)
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Counsel for the Appellant (s) :	Ms. Mandakini Ghosh
Counsel for the Respondent(s) :	Mr. Raunak Jain for R-1 Mr. Pradeep Misra for R-2

ORDER

The learned Counsel for both the Respondents submit that they will file their reply on or before 02.01.2015. Accordingly, they may file the same after serving copy on the other side. Thereafter, the learned counsel for the Appellant may file the rejoinder on or before 14.01.2015 after serving copy on the other side.

Post the matter for hearing on **20.01.2015.**

**(Rakesh Nath)
Technical Member**
Ts/pr

**(Justice Ranjana P. Desai)
Chairperson**